

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/35481/2024 ARBP/44/2024	M/S PVR INOX LTD.,MUMBAI VS M/S. GRAND BAZAAR DEVELOPERS LLP	ARNAV DASH VS	// (//
2	D-BLAPL/24381/2024 BLAPL/8315/2024	SUDHANSU @ SUDHANSHU SEKHAR RANA VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /18 /2024 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/000011/2024
3	D-BLAPL/24386/2024 BLAPL/8316/2024	VIKASH @ VIKASH KUMAR VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BALASORE TOWN /91 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/000279/2023
4	D-BLAPL/24399/2024 BLAPL/8317/2024	RENU CHALAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	JAIPATNA /138 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/000045/2024
5	D-BLAPL/24408/2024 BLAPL/8318/2024	PRADEEP BEERO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /99 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000073/2024
6	D-BLAPL/24409/2024 BLAPL/8319/2024	BIKRAM MANDAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	M.V.79 /124 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000168/2022
7	D-BLAPL/24132/2024 BLAPL/8320/2024	BASUDEV JENA @ BASUA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DASARATHPUR /118 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002052/2024
8	D-BLAPL/24411/2024 BLAPL/8321/2024	NARAYAN SETHI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	KHURDA P.S. /107 /2024 SPECIAL JUDGE,BHUBANESWAR(Khoro TR/0000261/2024
9	D-BLAPL/24413/2024 BLAPL/8322/2024	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BADAGODA P.S. /450 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000810/2024
10	D-BLAPL/24416/2024 BLAPL/8323/2024	BHAGABAN SETHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHURDA ROAD G.R.P.S. /65 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000314/2024
11	D-BLAPL/24442/2024 BLAPL/8324/2024	PRAMESH BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHUNTUNI /142 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000430/2024

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12	D-BLAPL/23252/2024 BLAPL/8325/2024	PRATIK SALIV BARA @ SONU VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	SUNDARGARH TOWN /283 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000023/2023
13	D-BLAPL/24460/2024 BLAPL/8326/2024	SISHUPAL PARDI @ SISHUPAL SINGH VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /167 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000396/2024
14	D-BLAPL/24475/2024 BLAPL/8327/2024	BULU SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /415 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000057/2024
15	D-BLAPL/24478/2024 BLAPL/8328/2024	DINABANDHU PANIGRAHI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000025/2024
16	D-BLAPL/22161/2024 BLAPL/8329/2024	KARTIK NAIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	DEOGAON /81 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000045/2023
17	D-BLAPL/24511/2024 BLAPL/8330/2024	SADIK KHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000003/2023
18	D-BLAPL/24295/2024 BLAPL/8331/2024	BED PRAKASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /512 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000135/2022
19	D-BLAPL/24299/2024 BLAPL/8332/2024	KARTIK SETHI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000405/2024
20	D-BLAPL/24304/2024 BLAPL/8333/2024	MOUSAK GANDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /387 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000222/2023
21	D-BLAPL/24554/2024 BLAPL/8334/2024	BABULA @ SRIKANTA MALLIK VS STATE OF ODISHA	DEBASIS SARANGI VS	S.P.(CID-CRL),CUTTACK /9 /2019 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000278/2019
22	D-BLAPL/24305/2024 BLAPL/8335/2024	INDRAJIT MADHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /292 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000129/2023
23	D-BLAPL/24308/2024	NARASINGH MADHI	ASIT KUMAR JENA	ORKEL /202 /2024

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	BLAPL/8336/2024	VS STATE OF ODISHA	VS	J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000246/2024
24	D-BLAPL/24369/2024 BLAPL/8337/2024	RAJIB MEHER VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000049/2024
25	D-BLAPL/24579/2024 BLAPL/8338/2024	NIRAKAR SWAIN VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KHUNTUNI /37 /2024 ADDL.SESIONS JUDGE,ATHAGARH(C) ST/0000095/2024
26	D-BLAPL/23138/2024 BLAPL/8339/2024	SURJYA PRATAP TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TOMKA /141 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000085/2024
27	D-BLAPL/23268/2024 BLAPL/8340/2024	SUBHARANSU PARIDA @ JUBULA VS STATE OF ODISHA	DEBA KUMAR RATH VS	BALIANTA P.S. /442 /2023 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001864/2023
28	D-BLAPL/24318/2024 BLAPL/8341/2024	SK @ SEK KHALID VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000085/2024
29	D-BLAPL/24349/2024 BLAPL/8342/2024	DHABALESWAR NAYAK @ NAIK @ DEEPAK @ BAPI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	SAHID NAGAR P.S. /310 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000744/2024
30	D-BLAPL/24356/2024 BLAPL/8343/2024	BRAJALAL KATIYA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000025/2024
31	D-BLAPL/23363/2024 BLAPL/8344/2024	NARENDRA ARSADA VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	BANDHUGOAN /65 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000813/2024
32	D-BLAPL/24357/2024 BLAPL/8345/2024	BABLU SINGH BARIHA VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /229 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000047/2024
33	D-BLAPL/24360/2024 BLAPL/8346/2024	GHASIRAM LUHAR VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /229 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000047/2024
34	D-BLAPL/23425/2024 BLAPL/8347/2024	BITTU KUMAR VS	SUSANTA KUMAR SAHU VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur)

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35	D-BLAPL/22125/2024 BLAPL/8348/2024	STATE OF ODISHA KESHAB SETHI VS	BIKRAM KESHARI BAL VS	TR/0000092/2024 MAHANGA /358 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0001175/2023
36	D-BLAPL/23862/2024 BLAPL/8349/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS	PRANAB KUMAR DAS VS	MALKANGIRI /398 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000485/2023
37	D-BLAPL/24063/2024 BLAPL/8350/2024	STATE OF ODISHA BISWANATH KANHAR VS	BIJAYA KUMAR NAYAK (3) VS	DASPALLA /310 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000016/2024
38	D-BLAPL/23135/2024 BLAPL/8351/2024	STATE OF ODISHA SHYAMSUNDAR KHATUA VS	MANAS KUMAR CHAND VS	S.P.(CID-CRL),CUTTACK /6 /2024 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000389/2024
39	D-BLAPL/23866/2024 BLAPL/8352/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS	PRANAB KUMAR DAS VS	MALKANGIRI /60 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000076/2024
40	D-BLAPL/24065/2024 BLAPL/8353/2024	STATE OF ODISHA SUDHAKAR MOHAPATRA @ JAGAN VS	MRUTYUNJAY MOHANTY VS	BHARATPUR PS /374 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001012/2024
41	D-BLAPL/23873/2024 BLAPL/8354/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS	PRANAB KUMAR DAS VS	MALKANGIRI /400 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000487/2023
42	D-BLAPL/23949/2024 BLAPL/8355/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /394 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000479/2023
43	D-BLAPL/24089/2024 BLAPL/8356/2024	STATE OF ODISHA SK. TAHID VS	BISWARANJAN DALAI VS	AUL /444 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapara) Spl/0000048/2024
44	D-BLAPL/24053/2024 BLAPL/8357/2024	STATE OF ODISHA DEEPAK @ DIPTI RANJAN BALIARSINGH VS	T.DHIREN KUMAR DORA VS	INFOVALLY UPD BHUBANESWAR /88 /2024 JMFC, JATNI(Khordha) GR/0000242/2024
45	D-BLAPL/24090/2024 BLAPL/8358/2024	STATE OF ODISHA RAJAT KUMAR PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /69 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000089/2024

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46	D-BLAPL/24091/2024 BLAPL/8359/2024	ANIL KUMAR DASH VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	KHANDAGIRI P.S. /446 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001199/2024
47	D-BLAPL/22230/2024 BLAPL/8360/2024	SUBASH KUMAR SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHANDAGIRI P.S. /458 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000346/2022
48	D-BLAPL/23796/2024 BLAPL/8361/2024	SK. SAGBA @ ROY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SPL.TASK FORCE /6 /2020 3RD ADJ BHUBANESWAR(Khordha) TR/0000047/2020
49	D-BLAPL/24100/2024 BLAPL/8362/2024	SUBASH BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	FATEGARH /51 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000045/2024
50	D-BLAPL/24126/2024 BLAPL/8363/2024	SAMIR @ SAMEER XESS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAIBAGA /6 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000141/2024
51	D-BLAPL/24106/2024 BLAPL/8364/2024	KISHOR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /76 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000068/2022
52	D-BLAPL/24702/2024 BLAPL/8365/2024	BANAMALI DASH VS STATE OF ODISHA	DIPANKAR ACHARYA VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000019/2024
53	D-BLAPL/24148/2024 BLAPL/8366/2024	BAINATH SAHU VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	K.NUAGAON /187 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000284/2024
54	D-BLAPL/22693/2024 BLAPL/8367/2024	JITENDRA BARIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BOIPARIGUDA /73 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000317/2024
55	D-BLAPL/24194/2024 BLAPL/8368/2024	MANGAL SINGH ADIWASI VS STATE OF ODISHA	ABIT SAHU VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000142/2024
56	D-BLAPL/23777/2024 BLAPL/8369/2024	BIJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	SATYAJEET ROUT VS	KUNDHEIGOLA /168 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000318/2024
57	D-BLAPL/24105/2024	DASHMU CHINDA	SUSHANTA KUMAR JOSHI	BODEN /131 /2024

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	BLAPL/8370/2024	VS STATE OF ODISHA	VS	A.D.J.,NAWAPARA(Nuapada) Sa/0000036/2024
58	D-CMP/34625/2024 CMP/892/2024	PRIYADARSHANI MOHAPATRA VS LALMOHAN MOHAPATRA	C. KASTURI VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI Mat/0000024/2016
59	D-CMP/34618/2024 CMP/893/2024	SUBASH LIMA VS ANJALI KORAD	SUBASH CHANDRA RATH VS	// CIVIL JUDGE (J.D),R.UDAYGIRI(Gajapati) EP/0000001/2022
60	D-CMP/34801/2024 CMP/894/2024	MIR KHADIM BAKHSH VS MIR AFSAR ALI BAKHSH	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000031/2020
61	D-CMP/34722/2024 CMP/895/2024	PURNA CHANDRA PRADHAN@ABHIRA PRADHAN VS PITEI SHAW@NISAMANI DALAI	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0002232/2021
62	D-CMP/35051/2024 CMP/896/2024	AJAYA @ SAMIR NAIK VS JHLI NAIK	SUBHAM SHARMA VS	// CIVIL JUDGE, SR.DIVN.,HINDOL(Dhenkanal) CS/0000071/2020
63	D-CMP/34718/2024 CMP/897/2024	RAMESH CHANDRA SATAPATHY VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR.ADV.) VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CMA/0000724/2013
64	D-CMP/33347/2024 CMP/898/2024	MALATI PATRA VS JANAKI SAHOO	AJIT KUMAR TRIPATHY VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR Fao/0000019/2019
65	D-CONTC/33136/2024 CONTC/6135/2024	JAGANNATH DAS SATNAMI VS A.K.MEENA, IAS	PRAVU PITYARTHI KU. PANDIT VS	// () //
66	D-CONTC/33268/2024 CONTC/6136/2024	BISWA RANJAN MOHANTY VS PRAVU KALYAN PATTNAYAK, IOFS	SARADA PRASAD SARANGI VS	// () //
67	D-CONTC/33291/2024 CONTC/6137/2024	RAJENDRA KUMAR BISWAL VS AKRURA CHARAN BARIK, DEO,BHADRAK	ADV. VS	// () //
68	D-CONTC/30190/2024 CONTC/6138/2024	ARUN MEHER VS	ADV. VS	// () //

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69	D-CONTC/33301/2024 CONTC/6139/2024	ASWATHY S, IAS, COMMISSIONER CUM SECRETARY UMASANKAR PANIGRAHI VS ASWATHY S., IAS	ADV. VS	// // ()
70	D-CONTC/33303/2024 CONTC/6140/2024	SURESH KUMAR KAR VS ASWATHY S.,IAS	ADV. VS	// () //
71	D-CONTC/30242/2024 CONTC/6141/2024	SANJAY KUMAR SAMANTARAY VS ASWATHY S, IAS	ADV VS	// () //
72	D-CONTC/33309/2024 CONTC/6142/2024	MADAN MOHAN KHUNTIA VS ASWATHY S, IAS	ADV. VS	// () //
73	D-CONTC/33374/2024 CONTC/6143/2024	JAYADEV NAYAK VS PROF. DR. PRASENJEET MOHANTY, DEAN-CUM-PRINCIPAL, SCB MEDICAL COLLEGE AND HOSPITAL	ADV. VS	// () //
74	D-CONTC/30221/2024 CONTC/6144/2024	AJAYA KUMAR CHOUDHURY VS PRADEEPTA KUMAR NAG, DISTRICT EDUCATION OFFICER(I/S)	ADV. VS	// () //
75	D-CONTC/33408/2024 CONTC/6145/2024	DAITARI JENA VS SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDU.	ADV. VS	// () //
76	D-CONTC/33603/2024 CONTC/6146/2024	BISWA PRAKASH RATH VS NIRANJAN SAHOO, DIRECTOR ELEMENTARY EDU.	ADV. VS	// () //
77	D-CONTC/30223/2024 CONTC/6147/2024	BINOD BIHARI PRADHAN VS ASWATHY S, IAS COMMISSONER CUM SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT.	ADV. VS	// () //
78	D-CONTC/33606/2024 CONTC/6148/2024	JAYANTI GURU VS ARAVIND AGARWAL, IAS	ADV. VS	// () //
79	D-CONTC/30245/2024 CONTC/6149/2024	CHANDAKANTA PATI VS ASWATHY S. IAS	ADV VS	// () //

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80	D-CONTC/33737/2024 CONTC/6150/2024	SASHI KANT DASH VS PRADEEP KUMAR NAG, DEO,KENDRAPARA	ADV. VS	// 0 //
81	D-CONTC/33842/2024 CONTC/6151/2024	SUKRU CHANDRA BAG VS MANORANJAN MALLIK, DIRECTOR SECONDARY EDU	ADV. VS	// 0 //
82	D-CONTC/34385/2024 CONTC/6152/2024	JAYASHREE MISHRA VS SUSANTA KUMAR DAS, DIRECTOR SECONDARY EDUCATION	SOUMENDRA PATTANAIAK VS	// 0 //
83	D-CONTC/30234/2024 CONTC/6153/2024	KESHAB CHANDRA BISWAL VS ASWATHY S, I.A.S	ADV. VS	// 0 //
84	D-CONTC/30248/2024 CONTC/6154/2024	RAMESH CHANDRA BEHERA VS ASWATHY S, IAS	ADV VS	// 0 //
85	D-CONTC/34666/2024 CONTC/6155/2024	PRAKASH CHANDRA NANDA VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION	ADV. VS	// 0 //
86	D-CONTC/30250/2024 CONTC/6156/2024	MAMATA MISHRA VS ASWATHY S,IAS	ADV VS	// 0 //
87	D-CONTC/31476/2024 CONTC/6157/2024	ARUN KUMAR NATH VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
88	D-CONTC/34764/2024 CONTC/6158/2024	DAMUNI MAJHI VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
89	D-CONTC/34786/2024 CONTC/6159/2024	KISHORE CHANDRA SWAIN VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
90	D-CONTC/30236/2024 CONTC/6160/2024	NARAYAN CHANDRA SAHOO VS ASWATHY S, I A S	ADV VS	// 0 //
91	D-CONTC/34903/2024	MINATI JENA	ADV.	//

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	CONTC/6161/2024	VS ASWATHY S, IAS	VS	0 //
92	D-CONTC/34924/2024 CONTC/6162/2024	DURGA PRASAD TUDU VS ARAVIND AGARWAL, IAS	SUBHASREE MOHANTY VS	// 0 //
93	D-CONTC/34928/2024 CONTC/6163/2024	SANJAYA KUMAR SAHOO VS REGHU G., DIRECTOR TECHNICAL EDUCATION AND TRAINING	ADV. VS	// 0 //
94	D-CONTC/31975/2024 CONTC/6164/2024	JAYNARAYAN TRIPATHY VS TRUPTI MOHANTY, TAHASILDAR	PRABHAT KUMAR PRAHARAJ VS	// 0 //
95	D-CONTC/34932/2024 CONTC/6165/2024	RAKESH DAS VS RAJESH CHANDRA MOHANTY, SUPDT. ENGNR. W.R DEPT.	ADV. VS	// 0 //
96	D-CONTC/32112/2024 CONTC/6166/2024	SANTILATA PRADHAN VS DR. ASHOK KUMAR NAYAK	PABITRA KUMAR BEHERA VS	// 0 //
97	D-CONTC/30251/2024 CONTC/6167/2024	PRAVAT CHANDRA BARAL VS ASWATHY S, I A S	ADV VS	// 0 //
98	D-CONTC/32285/2024 CONTC/6168/2024	NARESH KUMAR PATNAIK VS SACHIN ANNASAHEB OHOL, IFS	ADV. VS	// 0 //
99	D-CONTC/32290/2024 CONTC/6169/2024	MAHALAKSHMI PATRO VS ARAVIND AGRAWAL	SANDHYARANI PANI VS	// 0 //
100	D-CONTC/30253/2024 CONTC/6170/2024	SAROJINI TRIPATHY VS ASWATHY S,IAS	ADV. VS	// 0 //
101	D-CONTC/32624/2024 CONTC/6171/2024	JITEN KUMAR PUTHAL VS ARABINDA KUMAR PADHEE, I.A.S	ADV. VS	// 0 //
102	D-CONTC/32742/2024 CONTC/6172/2024	BISWAJEET BEDAMATTA VS	ADV. VS	// 0

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103	D-CONTC/30256/2024 CONTC/6173/2024	P.B.BURMA SRIKANTA JENA @ SRIKANTA KUMAR JENA VS ASWATHY S, I A S	ADV VS	// // ()
104	D-CONTC/32745/2024 CONTC/6174/2024	RASHMI RANJAN BEHERA VS BHABANI SHANKAR CHAYANI, DIRECTOR	ADV. VS	// () //
105	D-CONTC/32934/2024 CONTC/6175/2024	DEEPAK SRIVASTAVA VS DR. AJIT KUMAR MOHANTY SECY., DEPARTMENT OF ATOMIC ENERGY	PRANAB KUMAR GHOSE VS	// () //
106	D-CONTC/32939/2024 CONTC/6176/2024	SUSHANTA KUMAR BAG VS MINARANI MANGAL,O.E.S(1)	ADV. VS	// () //
107	D-CONTC/30264/2024 CONTC/6177/2024	SURENDRA KUMAR BARIK VS ASWATHY S, IAS	ADV. VS	// () //
108	D-CONTC/31002/2024 CONTC/6178/2024	RAMAKRUSHNA PANDA VS THE DISTRICT EDUCATION OFFICER, CUTTACK	SANJAYA KUMAR DAS VS	// () //
109	D-CONTC/34349/2024 CONTC/6179/2024	BIRENDRA KUMAR NANDA VS ASWATHI S,IAS	ADV VS	// () //
110	D-CRLA/24222/2024 CRLA/805/2024	NARESH BEHERA @ NARESH KUMAR BEHERA VS STATE OF ODISHA	USHARANI PATI VS	GOPALPUR /130 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000036/2024
111	D-CRLA/24510/2024 CRLA/806/2024	CHITTARANJAN SINGH VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	VIGILANCE PS (BERHAMPUR) /22 /2020 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000008/2020
112	D-CRLMC/23729/2024 CRLMC/3087/2024	BIRANCHI BEHERA@BAGA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	ANGUL TOWN /25 /2015 A.D.J.,ANGUL(Anugul) CT/0000065/2016
113	D-CRLMC/23846/2024 CRLMC/3088/2024	BALARAM @ SATYABRATA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARGARH /457 /2024 JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000054/2022

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114	D-CRLMC/24256/2024 CRLMC/3089/2024	MADAN MOHAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	//0 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000268/2015
115	D-CRLMC/24417/2024 CRLMC/3090/2024	MALATI MAJHI VS BASANTA PRADHAN	AMIT PRASAD BOSE VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000108/2020
116	D-CRLMC/24362/2024 CRLMC/3091/2024	ACHYUTANANDA MALLICK VS SUMITRA KANHAR	GOPAL KRISHNA BEHERA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Ctp/0000111/2019
117	D-CRLMC/24182/2024 CRLMC/3092/2024	RIPU GURU VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /172 /2020 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO ST/0000062/2022
118	D-CRLMP/22063/2024 CRLMP/1194/2024	MANOJ KUMAR MALLICK VS SUSHREE SANGITA TARAI	DIPTIMAYA PATTNAIK VS	AUL /303 /2022 JUDGE FAMILY COURT, KENDRAPARA IA/0000146/2022
119	D-CRLMP/21514/2024 CRLMP/1195/2024	GAYATRI BEHERA VS THE DIRECTOR GENERAL OF POLICE ODISHA	BIJAYA KUMAR NAYAK (3) VS	// () //
120	D-CRLMP/23086/2024 CRLMP/1196/2024	KAILASH CHANDRA PANDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BHADRAK TOWN /255 /2024 () //
121	D-CRLMP/23245/2024 CRLMP/1197/2024	HEMALATA MAHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	CHANDRASEKHARPUR /368 /2024 () //
122	D-CRLMP/23246/2024 CRLMP/1198/2024	ANJAN KUMAR RACHANA MAJHI VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	INFOCITY PS /331 /2024 () //
123	D-CRLMP/22180/2024 CRLMP/1199/2024	SABITA NAIK @ NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	Maitri Vihar PS /252 /2024 () //
124	D-CRLMP/23370/2024 CRLMP/1200/2024	PRASANTA BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	Bamapada (Industrial Area) /66 /2024 () //
125	D-CRLMP/23731/2024	RAJANI SAHU	RANJIT MOHANTY	//0

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	CRLMP/1201/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/22865/2024 CRLMP/1202/2024	MUKTA HARIJAN VS STATE OF ODISHA	ABHILASH MISHRA VS	BOIPARIGUDA /177 /2023 () //
127	D-CRLMP/24136/2024 CRLMP/1203/2024	NABARUN SAHA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// () //
128	D-CRLMP/24181/2024 CRLMP/1204/2024	LALIT PRADHAN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	//0 () //
129	D-CRLMP/22843/2024 CRLMP/1205/2024	LIZA NAYAK VS THE SECY. OF HOME DEPT.	SUNILPRADHAN VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) EC/000071/2023
130	D-CRLREV/23721/2024 CRLREV/415/2024	TOBO @ LACHHI KHARSEL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	SINDHIKELA PS /198 /2024 1ST ADDL SESSIONS JUDGE CUM PO,C CRA/000025/2024
131	D-CRLREV/23787/2024 CRLREV/416/2024	SUBASH SAHU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	ASKA /128 /2013 A.D.J.,ASKA(Ganjam) ST/000001/2014
132	D-CRLREV/24654/2024 CRLREV/417/2024	NARAYAN CHANDRA SENAPATI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	TELKOI /51 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/000024/2023
133	D-CRLREV/23563/2024 CRLREV/418/2024	BHAKTA BANDHU SATAPATHY VS MAYADHAR JENA	J.K. MISHRA, SR.ADV. VS	JAJPUR ROAD /316 /2015 A.D.J.,JJPUR(Jajapur) CRA/000018/2023
134	D-CRLREV/24428/2024 CRLREV/419/2024	SNEHALATA CHOUDHURY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JAGATSINGPUR /210 /2011 DISTRICT & SESSIONS JUDGE,JAGATS CRA/000028/2023
135	D-CRLREV/24444/2024 CRLREV/420/2024	KALIA @ GOUTAM SAHU @ GOUTAM KUMAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BASTA /144 /2015 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000167/2015
136	D-FAO/34110/2024 FAO/383/2024	DIVISIONAL MANAGER,T.P CELL,M/S NEW INDIA ASSURANCE CO LTD.,CUTTACK VS	GOPAL CHANDRA SAMANTARAY VS	// COMNR.FOR EMPLOYEES COMP./ASST

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137	D-LAA/31729/2024 LAA/30/2024	JHUNU BASTIA CHIEF ELECTRICAL ENGINEER(P),P.M,S.E.R,BHUBANESWAR VS SUBARNA KUMARI DASH	BIRENDRA KUMAR PARDHI,C.G.C VS	EC/0000182/2022 // CIVIL JUDGE (SD),BALASORE(Baleshwa LA/0000150/2002
138	D-LAA/35332/2024 LAA/31/2024	DIRECTOR INTERIM TEST RANGE,CHANDIPUR,BALASORE VS UMAKANTA DAS	BIRENDRA KUMAR PARDHI,C.G.C VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa LA/0000420/2012
139	D-MACA/30390/2024 MACA/826/2024	ORIENTAL INSURANCE CO. LTD. VS NARAYAN BARIK	AMIT KUMAR NATH VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000759/2019
140	D-MACA/29724/2024 MACA/827/2024	ABINASH DAS VS LAXMIDHAR SAHOO	DEBASISH PATNAIK VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000973/2013
141	D-MATA/34147/2024 MATA/294/2024	BINOD KUMAR MAHAKUL VS MANISHA ROUT	SUSANTA KUMAR TRIPATHY VS	// JUDGE, FAMILY COURT, JHARSGUDA(C CP/0000023/2023
142	D-MATA/34974/2024 MATA/295/2024	CHINMAYA KUMAR SAMANTA VS LAXMIPRIYA MOHANTY @ SAMANTA	NALINI KUMAR JENA VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000092/2023
143	D-RPFAM/29656/2024 RPFAM/234/2024	RATI KHAMARI VS SATYABHAMA KHAMARI	LAXMAN PRADHAN VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CMC/0000483/2013
144	D-RPFAM/35416/2024 RPFAM/235/2024	RAMITA ROUT @ BASANTI ROUT @ PRADHAN VS AJAYA KUMAR PRADHAN	ASHOK KUMAR ROUT VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000199/2021
145	D-RSA/35123/2024 RSA/291/2024	KESABA MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),PATNAGARH(Balangir RFA/0000022/2013
146	D-RSA/34644/2024 RSA/292/2024	RUKDHAR NAG VS RANIBATI NAIK @ KUNTALA NAIK	BHOJARAJ SETH VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000011/2021
147	D-RSA/30853/2024 RSA/293/2024	REKHA TANTY VS SAROJ SA	PRASANT KUMAR KHUNTIA VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000040/2022

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148	D-RSA/35349/2024 RSA/294/2024	MANAS MOHANTY VS UTTARA SAHOO	NARAYAN PRASAD PARIJA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000484/2022
149	D-RSA/35495/2024 RSA/295/2024	BAJARANGLAL @ BAJRANG LAL CHOUDHARY @ CHOUDHURY @ BAJARAJLAL CHOUDHURY VS ARUNA KANTA PANIGRAHI	CHODHURY ANJAN DEO VS	// 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE RFA/0000068/2022
150	D-RSA/32188/2024 RSA/296/2024	AJAY KUMAR SARANGI VS NRUSINGHA NATH SARANGI	AJIT KUMAR TRIPATHY VS	// A.D.J. SALIPUR(Cuttack) RFA/0000086/2018
151	D-RVWPET/35148/2024 RVWPET/180/2024	STATE OF ODISHA VS AMBIKA PRADHAN	BIPLABA MOHANTY, A.G.A. VS	// () //
152	D-RVWPET/33590/2024 RVWPET/181/2024	M/S. GRID CORPORATION OF ODISHA LTD., BBSR VS SANTOSH DIKHIT	PRONOY MOHANTY VS	// () //
153	D-RVWPET/26236/2024 RVWPET/182/2024	SRINIVASH BHOI VS CHIEF COMMNR., CT AND GST, ODISHA AND ANR	ADV VS	// () //
154	D-RVWPET/34234/2024 RVWPET/183/2024	RABINDRA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
155	D-TRP(C)/35166/2024 TRP(C)/244/2024	ROJALIN BEHRA VS SAMIR PRASAD BEJO	DURGA PRASAD JENA VS	// CIVIL JUDGE (SD),KHALIKOTE(Ganjam) Mat/0000009/2024
156	D-WA/35374/2024 WA/2307/2024	STATE OF ODISHA VS JIMUT BAHAN ROUT	BIPLAB MOHANTY, A.G.A. VS	// () //
157	D-WA/35379/2024 WA/2308/2024	STATE OF ODISHA VS PRAMOD KUMAR BEHERA	BIPLAB MOHANTY,A.G.A. VS	// () //
158	D-WP(C)/32150/2024 WP(C)/20023/2024	PURNA CHANDRA MISHRA VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// () //
159	D-WP(C)/32152/2024	PABITRA MOHAN PRADHAN	SATYA PRAKASH NATH	//

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	WP(C)/20024/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/34750/2024 WP(C)/20025/2024	ANSHUMAN SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
161	D-WP(C)/34641/2024 WP(C)/20026/2024	JAGANNATH BAL VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	// 0 //
162	D-WP(C)/33571/2024 WP(C)/20027/2024	BRUNDABAN BISWAL VS COMMISSIONER CUM SECY, R AND D.M. ODISHA, BBSR	TRILOCHAN BARIK VS	// 0 //
163	D-WP(C)/34753/2024 WP(C)/20028/2024	JITENDRA NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
164	D-WP(C)/30232/2024 WP(C)/20029/2024	SURAMA KUMARI PUSTY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
165	D-WP(C)/35268/2024 WP(C)/20030/2024	DR. PUJA BHOL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
166	D-WP(C)/32567/2024 WP(C)/20031/2024	KALUCHARAN NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
167	D-WP(C)/35196/2024 WP(C)/20032/2024	NANDIKESORE S.H.G., BALASORE VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
168	D-WP(C)/32883/2024 WP(C)/20033/2024	JAYANTI MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
169	D-WP(C)/35105/2024 WP(C)/20034/2024	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
170	D-WP(C)/30780/2024 WP(C)/20035/2024	ANANTA BIJAYA DHEEBAR VS	T.N MURTY VS	// 0

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171	D-WP(C)/33350/2024 WP(C)/20036/2024	STATE OF ODISHA PRABHAT MISHRA VS	PRASANTA KUMAR MISHRA VS	// // ()
172	D-WP(C)/33536/2024 WP(C)/20037/2024	STATE OF ODISHA HARIHAR SINGH NINA VS	TIKERAM MEHER VS	// // ()
173	D-WP(C)/34031/2024 WP(C)/20038/2024	STATE OF ODISHA M/S SERAJUDDIN AND CO , KENDUJHAR VS	PRAKASH KUMAR JENA VS	// // ()
174	D-WP(C)/33878/2024 WP(C)/20039/2024	STATE TAX OFFICER CT AND GST CIRCLE , BARBIL SARASWATI DEO VS	SURESH KUMAR PANDA VS	// // ()
175	D-WP(C)/30830/2024 WP(C)/20040/2024	STATE OF ODISHA AJIT KUMAR PATRO VS	UMAKANT SAHOO VS	// // ()
176	D-WP(C)/31470/2024 WP(C)/20041/2024	STATE OF ODISHA PRAHALLAD CHARAN POI VS	DURGESH NARAYAN RATH VS	// // ()
177	D-WP(C)/34002/2024 WP(C)/20042/2024	STATE OF ODISHA COMMITTEE OF MANAGEMENT OF BHAGBAN ADITYA SERVICE COOPERATIVE LTD VS DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES CUTTACK	SHAKTI DATTA TRIPATHY VS	// // ()
178	D-WP(C)/34795/2024 WP(C)/20043/2024	HEMANTA KUMAR BHOI VS	GYANA RANJAN SETHI VS	// // ()
179	D-WP(C)/31237/2024 WP(C)/20044/2024	STATE OF ODISHA RASMITA SWAIN VS CHARULATA MOHANTY	BHAGABAT PRASAD RATH VS	// // ()
180	D-WP(C)/33355/2024 WP(C)/20045/2024	KANCHAN BEHERA VS	PITAMBAR PANDA VS	// // ()
181	D-WP(C)/33970/2024 WP(C)/20046/2024	STATE OF ODISHA JIBAN KRUSHNA GIRI VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// // ()

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182	D-WP(C)/32595/2024 WP(C)/20047/2024	GADADHAR DAS VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
183	D-WP(C)/33980/2024 WP(C)/20048/2024	SABITARANI BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
184	D-WP(C)/33601/2024 WP(C)/20049/2024	KEDARESWAR MISHRA VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	// 0 //
185	D-WP(C)/31995/2024 WP(C)/20050/2024	VINOD KUMAR SAHU VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
186	D-WP(C)/33994/2024 WP(C)/20051/2024	MUKTIKANTA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
187	D-WP(C)/31991/2024 WP(C)/20052/2024	BHARATI MOHAPATRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
188	D-WP(C)/35542/2024 WP(C)/20053/2024	SASMITA SAHOO VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
189	D-WP(C)/34292/2024 WP(C)/20054/2024	LAXMIDHAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
190	D-WP(C)/34004/2024 WP(C)/20055/2024	RATNAKAR PADHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
191	D-WP(C)/35084/2024 WP(C)/20056/2024	SUCHISMITA DASH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
192	D-WP(C)/31997/2024 WP(C)/20057/2024	KAILASHA NANDA VS STATE OF ODISHA	GOURI SHANKAR DAS VS	// 0 //
193	D-WP(C)/31966/2024	NARENDRA KUMAR MOHANTA	BRAJA MOHAN SARANGI	//

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	WP(C)/20058/2024	VS COLLECTOR, JAJPUR TOWN	VS	0 //
194	D-WP(C)/32965/2024 WP(C)/20059/2024	BIJAY BADAIAK VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //
195	D-WP(C)/33666/2024 WP(C)/20060/2024	KALINGA WARRIOR,CUTTACK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
196	D-WP(C)/33187/2024 WP(C)/20061/2024	TATA CAPITAL HOUSING FINANCE LIMITED, BBSR VS DISTRICT MAGISTRATE CUM COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
197	D-WP(C)/33480/2024 WP(C)/20062/2024	SANJAY KUMAR AGRAWAL VS WAPCOS LIMITED, HARYANA	SASWAT KUMAR ACHARYA VS	// 0 //
198	D-WP(C)/35477/2024 WP(C)/20063/2024	SOUMYA MISHRA VS STATE BANK OF INDIA, ANGUL	SURYAKANTA DASH VS	// 0 //
199	D-WP(C)/35496/2024 WP(C)/20064/2024	BISWABHUSAN CHHOTRAY VS THE COLLECTOR-CUM-ARBITRATOR, KHURDA	TAPAS KUMAR ACHARYA VS	// 0 //
200	D-WP(C)/33736/2024 WP(C)/20065/2024	BIPIN BIHARI MARTHA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
201	D-WP(C)/34024/2024 WP(C)/20066/2024	KESHAB KISHOR NAYAK VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
202	D-WP(C)/35552/2024 WP(C)/20067/2024	CHANDRAKANTA SAMANTA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
203	D-WP(C)/30897/2024 WP(C)/20068/2024	KRUSHNA CHANDA SAHOO VS STATE OF ODISHA	BIDYADHAR MUDULI VS	// 0 //
204	D-WP(C)/33964/2024 WP(C)/20069/2024	NETRANANDA NAIK VS	BIJAYA KUMAR PARIDA VS	// 0

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205	D-WP(C)/33194/2024 WP(C)/20070/2024	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LIMITED, BBSR VS DISTRICT MAGISTRATE CUM COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// // 0 //
206	D-WP(C)/35139/2024 WP(C)/20071/2024	JYOTIRMAYEE SAHU VS TAHASILDAR BHUBANESWAR	SUMITRA MOHANTY VS	// 0 //
207	D-WP(C)/33908/2024 WP(C)/20072/2024	JEMA ANGARAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
208	D-WP(C)/35568/2024 WP(C)/20073/2024	DR. BIBHU RANJAN DAS VS STATE OF ODISHA	PAMI RATH VS	// 0 //
209	D-WP(C)/33599/2024 WP(C)/20074/2024	PRIYADARSINI MOHAPATRA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
210	D-WP(C)/35143/2024 WP(C)/20075/2024	SIMITA SAHU VS TAHASILDAR BHUBANESWAR	SUMITRA MOHANTY VS	// 0 //
211	D-WP(C)/33784/2024 WP(C)/20076/2024	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
212	D-WP(C)/33430/2024 WP(C)/20077/2024	ABHIMANYU NAIK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
213	D-WP(C)/35150/2024 WP(C)/20078/2024	SARAT CHANDRA DAS VS TAHASILDAR, BHUBANESWAR	SUMITRA MOHANTY VS	// 0 //
214	D-WP(C)/33502/2024 WP(C)/20079/2024	MULIA PRADHAN VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
215	D-WP(C)/33396/2024 WP(C)/20080/2024	SAGAR PALEI VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //

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216	D-WP(C)/33395/2024 WP(C)/20081/2024	SANANDA DAS VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //
217	D-WP(C)/35016/2024 WP(C)/20082/2024	MOTHER TERESA COLLEGE OF NURSING, JAJPUR VS THE ADDL. CHIEF SECRETARY TO GOVT. HEALTH AND FAMILY WELFARE DEPT.GOVT.,KHURDA	GOPAL PRASAD JENA VS	// 0 //
218	D-WP(C)/33562/2024 WP(C)/20083/2024	PANKAJ SAMAL VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
219	D-WP(C)/34895/2024 WP(C)/20084/2024	SATYABHAMA PRUSTY VS STATE OF ODISHA	BISHNU PRASAD RATH VS	// 0 //
220	D-WP(C)/34790/2024 WP(C)/20085/2024	SURENDRA KUMAR DHAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
221	D-WP(C)/33785/2024 WP(C)/20086/2024	GOLEKHA BARIKI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
222	D-WP(C)/35577/2024 WP(C)/20087/2024	DR. SHABNAM PARVEEN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	D-WP(C)/35082/2024 WP(C)/20088/2024	MADHUSMITA DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
224	D-WP(C)/35581/2024 WP(C)/20089/2024	DR. SHAKTI SHANKAR DANDAPAT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	D-WP(C)/35582/2024 WP(C)/20090/2024	DR. BHOLANATH DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	D-WP(C)/35101/2024 WP(C)/20091/2024	RAMESH KUMAR PRUSTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
227	D-WP(C)/34062/2024	TALCHER KOILAKHANI MAZDOOR SANGHA,ANGUL	RAJENDRA KUMAR PRADHAN	//

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	WP(C)/20092/2024	VS MINISTRY OF COAL ,GOVT OF INDIA	VS	0 //
228	D-WP(C)/35110/2024 WP(C)/20093/2024	TRILOCHAN PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
229	D-WP(C)/35099/2024 WP(C)/20094/2024	M/S.PATRA ENTERPRISES, JAJPUR VS COMMERCE AND TRANSPORT DEPT.,ORISSA	SITANSU MOHAN SINGH VS	// 0 //
230	D-WP(C)/34293/2024 WP(C)/20095/2024	BANAMALI BISWAL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
231	D-WP(C)/35120/2024 WP(C)/20096/2024	MADAN MOHAN MISHRA VS THE DIVISIONAL MANAGER , NATIONAL INSURANCE COMPANY LTD., ANGUL	PRASANNA KUMAR MISHRA VS	// 0 //
232	D-WP(C)/33391/2024 WP(C)/20097/2024	JOGINDRA CHHATOI VS COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPARA	AMITAV DAS VS	// 0 //
233	D-WP(C)/26541/2024 WP(C)/20098/2024	KHETRABASI NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
234	D-WP(C)/35108/2024 WP(C)/20099/2024	RABINDRA JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
235	D-WP(C)/34079/2024 WP(C)/20100/2024	SARMISTA PANDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
236	D-WP(C)/35136/2024 WP(C)/20101/2024	KUNI @ KUNILATA JENA VS TAHASILDAR ,BHUBANESWAR	SUMITRA MOHANTY VS	// 0 //
237	D-WP(C)/33387/2024 WP(C)/20102/2024	RAMESH MAJHI VS COLLECTOR AND D.M. KENDRAPARA	AMITAV DAS VS	// 0 //
238	D-WP(C)/35402/2024 WP(C)/20103/2024	AYESHKANT PATTNAIK VS	BRAJA MOHAN SARANGI VS	// 0

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239	D-WP(C)/33114/2024 WP(C)/20104/2024	REGIONAL MANAGER , RESERVE BANK OF INDIA BANDITA JAGATDEB VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// // 0 //
240	D-WP(C)/35089/2024 WP(C)/20105/2024	ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
241	D-WP(C)/34311/2024 WP(C)/20106/2024	DURGA PRASAD PATTNAIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
242	D-WP(C)/34887/2024 WP(C)/20107/2024	DULAMANI SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
243	D-WP(C)/32154/2024 WP(C)/20108/2024	SANJIT KUMAR SAR VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
244	D-WP(C)/34318/2024 WP(C)/20109/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
245	D-WP(C)/34929/2024 WP(C)/20110/2024	HEMANT KUMAR PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
246	D-WP(C)/35167/2024 WP(C)/20111/2024	GOPAL CHANDAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
247	D-WP(C)/35649/2024 WP(C)/20112/2024	SESHADEV PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
248	D-WP(C)/29809/2024 WP(C)/20113/2024	AMARESH KHUNTIA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
249	D-WP(C)/35260/2024 WP(C)/20114/2024	SAROJ KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //

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250	D-WP(C)/35371/2024 WP(C)/20115/2024	BIJOY KUMAR DASH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
251	D-WP(C)/32338/2024 WP(C)/20116/2024	URMILA MOHAPATRA VS THE ADDITINONAL COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK	PRAFULLA KUMAR KAR VS	// 0 //
252	D-WP(C)/35109/2024 WP(C)/20117/2024	TRILOCHAN PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
253	D-WP(C)/33851/2024 WP(C)/20118/2024	BUDDHADEV MUKHERJEE VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
254	D-WP(C)/33319/2024 WP(C)/20119/2024	AMAR KUMAR MALLIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
255	D-WP(C)/32343/2024 WP(C)/20120/2024	URMILA MOHAPATRA VS THE ADDITIONAL COMMISIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	PRAFULLA KUMAR KAR VS	// 0 //
256	D-WP(C)/35112/2024 WP(C)/20121/2024	M/S. PATRA ENTERPRISES, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
257	D-WP(C)/35182/2024 WP(C)/20122/2024	MANOJ KUMAR PANDA VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
258	D-WP(C)/35537/2024 WP(C)/20123/2024	KUNTALA KUMARI PANDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
259	D-WP(C)/35341/2024 WP(C)/20124/2024	LILI SAHOO VS THE DIVISIONAL MANAGER, THE ORIGINAL INSRUANCE CO. LTD., CUTTACK	PRASANNA KUMAR MISHRA VS	// 0 //
260	D-WP(C)/35114/2024 WP(C)/20125/2024	SANJU SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
261	D-WP(C)/34341/2024	SANTILATA MALLIK	DIPAK RANJAN MISHRA	//

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	WP(C)/20126/2024	VS REGIONAL MANAGER, SBI, JAJPUR ROAD	VS	0 //
262	D-WP(C)/35361/2024 WP(C)/20127/2024	MOHAN TANDIA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
263	D-WP(C)/33497/2024 WP(C)/20128/2024	DAMODAR KHUNTIA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
264	D-WP(C)/35126/2024 WP(C)/20129/2024	KAMALIKA MITRA VS SUVENDU PATRI	GOUTAM KUMAR ACHARYA VS	// 0 //
265	D-WP(C)/35421/2024 WP(C)/20130/2024	ROJALIN MALL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
266	D-WP(C)/30583/2024 WP(C)/20131/2024	ROSE SAHU VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
267	D-WP(C)/35486/2024 WP(C)/20132/2024	SHREEKSHETRA NURSING COLLEGE, KENDRAPARA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
268	D-WP(C)/33292/2024 WP(C)/20133/2024	PRAHALLAD NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
269	D-WP(C)/35544/2024 WP(C)/20134/2024	PARINDITA JENA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
270	D-WP(C)/35390/2024 WP(C)/20135/2024	HEMANTA MURMU VS STATE OF ODISHA	PRASANNA KUMAR ROUSTRAY VS	// 0 //
271	D-WP(C)/29807/2024 WP(C)/20136/2024	DUTIKRUSHNA PARADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
272	D-WP(C)/34940/2024 WP(C)/20137/2024	BALARAM PALA VS	DEBASIS ROUT VS	// 0

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273	D-WP(C)/35009/2024 WP(C)/20138/2024	STATE OF ODISHA RAGHUNATH PANDA VS	DEBASIS ROUT VS	// // 0
274	D-WP(C)/35310/2024 WP(C)/20139/2024	STATE OF ODISHA PRAKASH KUMAR BEHERA VS	SITANSU MOHAN SINGH VS	// // 0
275	D-WP(C)/30837/2024 WP(C)/20140/2024	STATE OF ORISSA SUREN NAYAK VS	UMAKANT SAHOO VS	// // 0
276	D-WP(C)/31411/2024 WP(C)/20141/2024	STATE OF ODISHA PRAMOD KUMAR BARAD VS	KUNAL KUMAR SWAIN VS	// // 0
277	D-WP(C)/33636/2024 WP(C)/20142/2024	STATE OF ODISHA KABITA SUNDARI MALLICK VS	MANORANJAN PADHI VS	// // 0
278	D-WP(C)/35319/2024 WP(C)/20143/2024	STATE OF ODISHA PARTHASARATHI PAHI VS	SOUMIK SPANDAN TRIPATHY VS	// // 0
279	D-WP(C)/32739/2024 WP(C)/20144/2024	THE REGIONAL MANAGER, UNION BANK OF INDIA, BALASORE M/S. SMRUTI RANJAN ROUT, CUTTACK VS	SANJAY KUMAR JETHI VS	// // 0
280	D-WP(C)/35641/2024 WP(C)/20145/2024	THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI PRADEEP KUMAR MOHANTY VS	LALIT MOHAN NANDA VS	// // 0
281	D-WP(C)/34257/2024 WP(C)/20146/2024	STATE OF ODISHA SASIKANTA RANA VS	BRAJA MOHAN SARANGI VS	// // 0
282	D-WP(C)/35504/2024 WP(C)/20147/2024	CHAIRMAN STA, CUTTACK HARI SHANKAR SABAT VS	DEBARAJ MOHANTY VS	// // 0
283	D-WP(C)/31050/2024 WP(C)/20148/2024	STATE OF ODISHA MAHENDRA KUMAR SAHOO VS	SUBHADUTTA ROURTRAY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/34689/2024 WP(C)/20149/2024	SATYABHAMA PRADHAN VS THE REGIONAL MANAGER, LIC HOUSING FINANCE LTD., BBSR	ARUN KUMAR MISHRA VS	// () //
285	D-WP(C)/34295/2024 WP(C)/20150/2024	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// () //
286	D-WP(C)/33068/2024 WP(C)/20151/2024	BIPIN KUMAR AGRAWAL VS THE COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA	ANUP NARAYAN MOHANTY VS	// () //
287	D-WP(C)/35355/2024 WP(C)/20152/2024	DIKHIT BEHERA VS STATE OF ODISHA	MANAS PATI VS	// () //
288	D-WP(C)/34439/2024 WP(C)/20153/2024	M/S NATIONAL BUILDERS VS STATE OF ODISHA	PRATIK DASH VS	// () //
289	D-ABLAPL/24536/2024 ABLAPL/8923/2024	DASARATH SORENG VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	DHARUADIHI /163 /2022 () //
290	D-ABLAPL/22065/2024 ABLAPL/8924/2024	GOPAL CHAKRABARTY VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BADAGODA P.S. /275 /2024 () //
291	D-ABLAPL/24550/2024 ABLAPL/8925/2024	BISHNU PRIYA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DELANGA /3 /2017 () //
292	D-ABLAPL/22982/2024 ABLAPL/8926/2024	SIBA CHARAN PANDA VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /70 /2024 () //
293	D-ABLAPL/23899/2024 ABLAPL/8927/2024	ANANDA CHANDRA PRUSTY VS STATE OF ODISHA	ASHOK JENA VS	NIHALPRASAD /123 /2024 () //
294	D-ABLAPL/24030/2024 ABLAPL/8928/2024	P.VARALAXMI @ WARALAXMI VS STATE OF ODISHA	RABI NARAYAN SAHU VS	MAHILA (BERHAMPUR) /122 /2024 () //
295	D-ABLAPL/24212/2024	PRAMOD KUMAR KHANDUAL	MAHIMANANDA SWAIN	BINJHARPUR /302 /2020

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	ABLAPL/8929/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/24233/2024 ABLAPL/8930/2024	BAIDHARA @PRASANTA MAJHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /162 /2024 () //
297	D-ABLAPL/21885/2024 ABLAPL/8931/2024	AKHAYA BEHERA @ BALIA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000770/2022
298	D-ABLAPL/24251/2024 ABLAPL/8932/2024	JAYA MALLIK @ JANMEJAYA MALLIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /126 /2024 () //
299	D-ABLAPL/24102/2024 ABLAPL/8933/2024	PRAKASH HARICHANDAN @ DIPU VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KANAS /143 /2024 () //
300	D-ABLAPL/24141/2024 ABLAPL/8934/2024	MANASWANI DATTA @ RINKU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KISSANNAGAR PS /229 /2024 () //
301	D-ABLAPL/22016/2024 ABLAPL/8935/2024	JUDHISTHIR RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 () //
302	D-ABLAPL/24253/2024 ABLAPL/8936/2024	AJAY SA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /269 /2024 () //
303	D-ABLAPL/23544/2024 ABLAPL/8937/2024	SK MD SAFIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
304	D-ABLAPL/24531/2024 ABLAPL/8938/2024	UCHHAB MALIK VS STATE OF ODISHA	ASHOK DAS VS	2(B)CC/0000007/2024 MOHANA /141 /2024 () //
305	D-ABLAPL/24156/2024 ABLAPL/8939/2024	BISWARANJAN @ BISWA MISHRA VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	BHAWANIPATNA TOWN /284 /2024 () //
306	D-ABLAPL/24551/2024 ABLAPL/8940/2024	SILU @ PADMA LOCHAN GOCHAYAT VS	RASHMI RANJAN MISHRA VS	NAYAGARH /254 /2024 ()

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307	D-ABLAPL/23650/2024 ABLAPL/8941/2024	STATE OF ODISHA MAHESWAR BEHERA VS	PRATAP CHANDRA MISHRA VS	// SOSO /153 /2024 ()
308	D-ABLAPL/24645/2024 ABLAPL/8942/2024	STATE OF ODISHA SIDDHARTHA DASH VS	BIKASH MISHRA VS	// JAGATPUR /377 /2024 ()
309	D-ABLAPL/24553/2024 ABLAPL/8943/2024	STATE OF ODISHA BIPIN DIGAL VS	GAGAN BIHARI SINGH VS	// TIKABALI /143 /2023 ()
310	D-ABLAPL/24632/2024 ABLAPL/8944/2024	STATE OF ODISHA SOVAN DAS @ SOBHANA DAS VS	SIVA SANKAR CHAINI VS	// PAHALA /348 /2024 ()
311	D-ABLAPL/24350/2024 ABLAPL/8945/2024	STATE OF ODISHA NISHIKANTA GADANAIAK @ GARNAIK VS	ANIRUDHA DAS VS	// PURUNAKOTE /41 /2024 ()
312	D-ABLAPL/24635/2024 ABLAPL/8946/2024	STATE OF ODISHA JUGAL KISHORE SAHOO VS	DILLIP KUMAR MOHANTY VS	// TIGIRIA /155 /2024 ()
313	D-ABLAPL/24612/2024 ABLAPL/8947/2024	STATE OF ODISHA DEEPAK @ DIPAK KUMAR MOHANTY VS	SAROJ RANJAN SUBUDHI VS	// LINGARAJ P.S. /213 /2024 ()
314	D-ABLAPL/23329/2024 ABLAPL/8948/2024	STATE OF ODISHA BIBHUTI PRASAD BARDHAN @ BABU BARDHAN VS	PRASANTA KUMAR SAHOO VS	// BHUBAN /373 /2024 ()
315	D-ABLAPL/24623/2024 ABLAPL/8949/2024	STATE OF ODISHA ALOK SWAIN VS	ARIJEET MISHRA VS	// Tantiapal Marine /90 /2024 ()
316	D-ABLAPL/23555/2024 ABLAPL/8950/2024	STATE OF ODISHA ADITYA KUMAR ROUT VS	SOHAN MISHRA VS	// KHANDAPARA /155 /2024 ()
317	D-ABLAPL/24392/2024 ABLAPL/8951/2024	STATE OF ODISHA RAHUL MALLIK VS STATE OF ODISHA	SATYAJEET ROUT VS	// AUL /455 /2024 () //

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318	D-ABLAPL/24067/2024 ABLAPL/8952/2024	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	GHASIPURA /310 /2024 () //
319	D-ABLAPL/24641/2024 ABLAPL/8953/2024	UPA BAG @ UPENDRA BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	MURIBAHAL /233 /2023 () //
320	D-ABLAPL/24192/2024 ABLAPL/8954/2024	PRIYA RANJAN ROUT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SORO /692 /2024 () //
321	D-ABLAPL/24649/2024 ABLAPL/8955/2024	SK. SIRAJUDDIN @ SK. SARJU @ SK. SARZU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /74 /2017 () //
322	D-ABLAPL/24545/2024 ABLAPL/8956/2024	SURYAKANTA BALABANTARAY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /101 /2017 () //
323	D-ABLAPL/24699/2024 ABLAPL/8957/2024	SURAJ BEHERA VS STATE OF ODISHA	MOHAMMED RIAZ VS	CHOUDWAR /401 /2024 () //
324	D-ABLAPL/24493/2024 ABLAPL/8958/2024	KRUSHNA CHANDRA ROUSTRAY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /306 /2024 () //
325	D-ABLAPL/24533/2024 ABLAPL/8959/2024	RABINDRA MOHARANA VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	NUAGAON /147 /2024 () //
326	D-ABLAPL/24555/2024 ABLAPL/8960/2024	MANMATH MOHAPATRA @ MANMTH MAHAPATRA @ MUNU @ MONMATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KAMAKHYANAGAR /400 /2024 () //
327	D-ABLAPL/24691/2024 ABLAPL/8961/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/000042/2024
328	D-ABLAPL/24590/2024 ABLAPL/8962/2024	NARAHARI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJPUR /193 /2024 () //
329	D-ABLAPL/24693/2024	BABRU BAHAN BAGARTI	KOUSIK ANANDA GURU	DHANUPALI /318 /2024

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	ABLAPL/8963/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24700/2024 ABLAPL/8964/2024	SUSHILA HALDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /382 /2024 () //
331	D-ABLAPL/24662/2024 ABLAPL/8965/2024	SK. SIRAJUDDIN @ SK. SARJU @ SK. SARZU VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /82 /2017 () //
332	D-ABLAPL/24384/2024 ABLAPL/8966/2024	BHAGYADHARA PANDA VS STATE OF ODISHA	SUJATA JENA VS	TANGI /172 /2024 () //
333	D-ABLAPL/24748/2024 ABLAPL/8967/2024	RACHITA MISHRA VS STATE OF ODISHA(VIG.)	UDIT RANJAN JENA VS	BHUBANESWAR VIGILANCE /17 /2024 () //
334	D-ABLAPL/24591/2024 ABLAPL/8968/2024	BADEN HANSDAH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/0000311/2024
335	D-ABLAPL/24750/2024 ABLAPL/8969/2024	DINESH KUMAR BEHERA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KUAKHIA /400 /2022 () //
336	D-ABLAPL/24686/2024 ABLAPL/8970/2024	SATYARANJAN DAS VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /724 /2024 () //
337	D-ABLAPL/24598/2024 ABLAPL/8971/2024	OLA @ SURYAMANI SAHU @ SURJYAMANI SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KAMAKHYANAGAR /400 /2024 () //
338	D-ABLAPL/24609/2024 ABLAPL/8972/2024	NIRANJAN DEEP VS STATE OF ODISHA	GOKULA NANDA SAHU VS	PADAMPUR /244 /2024 () //
339	D-ABLAPL/24707/2024 ABLAPL/8973/2024	PARITOSH MOHANTY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CHANDRASEKHARPUR /628 /2024 () //
340	D-ABLAPL/24735/2024 ABLAPL/8974/2024	PURNA CHANDRA MOHANTY VS	SUSANTA KUMAR BARAL VS	NIALI /300 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/23557/2024 ABLAPL/8975/2024	STATE OF ODISHA SOBHANJIT BISWAL @ SOVANJIT BISWAL VS	DEEPAK RANJAN SUNDARAY VS	// BALUGAON P.S. /95 /2024 ()
342	D-ABLAPL/24401/2024 ABLAPL/8976/2024	STATE OF ODISHA BADAL KALET VS	DIBYA PRAKASH MISHRA VS	// SAMBALPUR SADAR /112 /2024 ()
343	D-ABLAPL/24479/2024 ABLAPL/8977/2024	STATE OF ODISHA MAMATA RANA VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /276 /2024 ()
344	D-ABLAPL/24746/2024 ABLAPL/8978/2024	STATE OF ODISHA SANJEEB KUMAR MOHAPATRA VS	KAUSTUVA MOHANTY VS	// KHURDA MODEL /237 /2024 ()
345	D-ABLAPL/24727/2024 ABLAPL/8979/2024	STATE OF ODISHA SRIKANTA JENA VS	LAXMI NARAYAN RAYATSINGH VS	// NAIKANI-DIHI /162 /2024 ()
346	D-ABLAPL/24351/2024 ABLAPL/8980/2024	STATE OF ODISHA DEBRAJ MEHER @ DEBARAJ MEHER VS	LAXMINARAYAN PATEL VS	// SONEPUR /178 /2024 ()
347	D-ABLAPL/24664/2024 ABLAPL/8981/2024	STATE OF ODISHA KEDAR CHANDRA SARANGI VS	AJAYA KUMAR BARIK VS	// //0 ()
348	D-ABLAPL/24697/2024 ABLAPL/8982/2024	STATE OF ODISHA BISWANATH JENA @ BISU VS	SATYASHREE MOHANTY VS	// MANCHESWAR P.S. /219 /2024 ()
349	D-ABLAPL/24581/2024 ABLAPL/8983/2024	STATE OF ODISHA ANIL PATI @ BANI PATI VS	BHARAT BHUSAN ROURAY VS	// //0 S.D.J.M.,HINDOL(Dhenkanal)
350	D-WPC(OAC)/3278/2010 WPC(OAC)/3278/2010	STATE OF ODISHA DILLIP KUMAR ROUT VS STATE OF ODISHA AND OTHERS	M/S LAXMAN PRADHAN VS	// 2(B)CC/000005/2024 () //